

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2007

CC 2601/2007

(From the judgement and order dated 22/08/2006 in TA No. 1836/2005 & TA No.

1837/2005 & TA No. 1838/2005 of The HIGH COURT OF GUJARAT AT AHMEDABAD)

COMMNR. OF CENTRAL EXCISE, BHAVNAGAR

Petitioner(s)

VERSUS

SAURASHTRA TRADERS & ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP,c/delay in refiling SLP and office report)

Date: 23/03/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE TARUN CHATTERJEE

HON'BLE MR. JUSTICE R.V. RAVEENDRAN

For Petitioner(s)

Mr. B. Datta, ASG

Ms. Shilpa Singh, Adv.

Mr. B. Krishna Prasad,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Delay condoned.

Issue notice.

Post along with the similar matter.

(R.K. DHAWAN)

(VEERA VERMA)

COURT MASTER

COURT MASTER